

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1298
ANSWERED ON:03.03.2015
FINANCIAL ASSISTANCE FOR SCHEDULED CASTES
Kataria Shri Rattan Lal

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government provides special assistance to the States for the Welfare Scheduled Castes;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has received reports that the said amount is not being spent fully by the States or being spent on other items;
- (d) if so, the details thereof, State-wise; and
- (e) whether any inquiry has been conducted by the Government in this regard and if so, the details and outcome thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) & (b): Yes, Madam. Under the Central Sector Scheme of Special Central Assistance to Scheduled Caste Sub Plan (SCSP), Central Assistance (CA) is admissible to the 28 States/ UTs having substantial Scheduled Caste population as an additive to their SCSP for the economic development of Scheduled Castes. A statement showing State/UT-wise CA released during 2013-14 is enclosed at ANNEXURE.

(c) to (e): The Government has not received reports that the said amount are not being spent fully by the States or being spent on other items. However, no central assistance was released to Assam, Goa, Jammu & Kashmir, Manipur, Punjab, Uttar Pradesh, Delhi and Puducherry during 2013-14 due to non-submission of Utilization Certificates (UCs) for the CA released during previous years.